

6-12-90 Hon. S. K. Agrawal J.M.
Hon. K. Chavasa A.M.

OR

The notice of
Abdul Samad -
applicant returned
with postal report
that Abdul Samad
had died.

Due to lawyers strike
case is adjourned to
7-2-91 for orders.

B.O.C.
T.M.

Submitted

ABJ
30/1/91

7-2-91

Hon'ble Mr. D. K. Agrawal, J.M.
Hon'ble Mr. A. B. Gorthi, A.M.

The question is whether on account of
death of sole petitioner namely Abdul
Samad. List it for orders on 11-4-1991.

A
A.M.

Dec
J.M.

11-4-91 Hon. S. K. Agrawal J.M.
Hon. A. B. Gorthi A.M.

(S.S.)

Passed over. Not reached in revised
list. Adjourn this case for
orders on 4-7-91.

A
A.M.

Dec
J.M.

113

T.A.No. 54/89

4.7.1991

Hon'ble Mr. D.K. Agrawal, J.M.
Hon'ble Mr. K. Obayya, A.M.

This ^{is a} writ petition from High Court of Judicature
at Allahabad. Sole petitioner has expired.
The petition ~~is~~ therefore, ~~abated~~ ^{abated} consigned.


A.M.


J.M.

(ss)